

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 32580 of 2021

*State of Odisha*

....

*Petitioner*

Mr. J. Katikia, Addl. Govt. Advocate

-versus-

*Registrar General, Orissa High Court,  
Cuttack*

....

*Opposite Party*

**CORAM:  
THE CHIEF JUSTICE  
DR. JUSTICE S.K. PANIGRAHI**

**Order No.**

**ORDER  
21.12.2022**

11. 1. The further progress in the destruction of narcotic substances, since the previous hearing, has been set out in the affidavit dated 19<sup>th</sup> December, 2022. It is stated that certification and disposal of 2095 cases of Ganja and 659 cases for Brown Sugar is under process.
2. The Court records its appreciation of the work done so far by the officials and expects the work in future to be undertaken with the same vigour.
3. A further status report by way of an affidavit be filed before the next date.
4. List on 3<sup>rd</sup> April, 2023.

**(Dr. S. Muralidhar)**  
**Chief Justice**

**(Dr. S.K. Panigrahi)**  
**Judge**